

50

IN THE CETRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL - APPLICATION - NO. 50 OF 1995

DATE - OF - ORDER: - 24th September, 1997.

BETWEEN:

P. RAMAKRISHNA

.. APPLICANT

AND

1. The Deputy Mechanical Engineer,
Loco Shed, South Central Railway,
Vijayawada 520001,
2. The Addl. Divisional Railway Manager,
S.C.Railway, Vijayawada-1,
3. The General Manager,
S.C.Railway, Secunderabad,
4. The Assistant Mechanical Engineer,
Loco Shed, SC Railway,
Rajahmundry.

.. RESPONDENTS

COUNSEL FOR THE APPLICANT: Mr. KRISHNA DEVAN

COUNSEL FOR THE RESPONDENTS: Mr. V. RAJESWAR RAO, Addl. CGSC

CORAM:

HON'BLE SHRI R. RANGARAJAN, MEMBER (ADMN.)

HON'BLE SHRI B. S. JAI PARAMESHWAR, MEMBER (JUDL.)

JUDGEMENT

ORAL ORDER (PER Hon'ble SHRI R. RANGARAJAN, MEMBER (ADMN.))

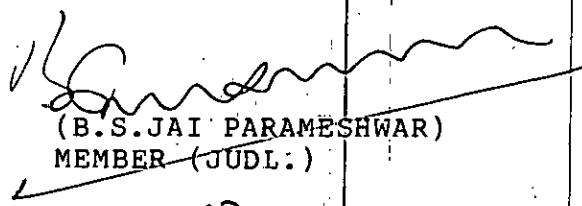
Heard Mr. URS Gurupadam for Mr. Krishna Devan, learned counsel for the applicant and Mr. K. Bhaskar Rao for Mr. V. Rajeswara Rao, learned standing counsel for the respondents.

Jai

2. This OA is filed praying for a direction to the respondents to set-aside the orders of ~~the~~ removal by the disciplinary authority dated 16.12.92 as confirmed by the appellate and the revisional authorities by the orders dated 13.1.94 and 25.7.94, respectively, and for a consequential direction to the respondents to reinstate him in service.

3. The learned counsel for the applicant now submits that the respondents have since reinstated him and also accorded the consequent ^{1st} promotion. Hence the learned counsel for the applicant submits that this OA has become infructuous and may be dismissed.

4. In view of the above submission, the OA is dismissed as infructuous. No order as to costs.


(B.S.JAI PARAMESHWAR)
MEMBER (JUDL.)


(R.RANGARAJAN)
MEMBER (ADMN.)

24.9.97
DATED: - 24th September, - 1997
Dictated in the open court.

vsn


D.R. (J)

Copy to:

1. The Deputy Mechanical Engineer, Loco Shed, South Central Railway, Vijayawada.
2. The Addl. Divisional Railway Manager, South Central Railway, Vijayawada.
3. The General Manager, South Central Railway, Secunderabad.
4. The Asst. Mechanical Engineer, Loco Shed, South Central Railway, & Rajahmundry.
5. One copy to Mr. Krishna Devan, Advocate, CAT, Hyderabad.
6. One copy to Mr. V. Rajeswara Rao, Addl. CGSC, AT, Hyderabad.
7. One copy to D.R(A), CAT, Hyderabad.
8. One duplicate copy.

YLKR

Q
TYPED BY
COMPARED BY

CHECKED BY
APR 2011

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESHWAR :
M (J)

Dated: 26/9/82

ORDER/JUDGMENT

M.A/R.A/C.A.NO.

in
O.A.NO. 50/95

Admitted and Interim Directions
Issued.

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

YLR

II Court

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal

DESPATCH

6 OCT 1997
Q

हैदराबाद न्यायालय
HYDERABAD BENCH